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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A.No.62/623/2021

Date of Order: **8.4.2021.**

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Dr. Mohsin Manzoor d/o Hakim Manzoor Ahmad, r/o Faisal Colony, Ashajipora, Anantnag.

.....Applicant

(Advocate: Mr. Mudasir Bin Hassan)

Versus

1. Union Territory of Jammu & Kashmir through its Commissioner cum Secretary to Govt. Health & Medical Education Department, Civil Sectt., Jammu/Srinagar
2. The Director Health Services, Kashmir Division, Srinagar.

(By Advocate : Mr. Amit Gupta).

.....Respondents

ORDER[ORAL]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



In the present OA, the applicant has prayed for directing respondents to issue No Objection Certificate (for short NOC) for enabling her to undergo Super Speciality DNB SS Neurology in Government Medical College, Srinagar, for which was selected by National Board.

2. The present OA is disposed of by directing respondents no.1 & 2 to consider the question of issuing NOC to the applicant for enabling her to undergo super speciality DNB SS Neurology in Government Medical College, Srinagar, provided the applicant has filed her application in time for issuance of NOC within a period of seven days.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS

